

Annexure-7

Name of the corporate debtor: M.P. Enterprises and Associates Limited in liquidation Liquidation Order dated 21/02/2024.; Updated List of creditors 31/08/2024

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
		Government Dept	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1	Employee State Insurance Corporation	ESIC	22-03-2024	3,28,23,096	3,28,23,096	ESIC	No		0	0		Provisionally admitted	
2	Profession Tax	PT	05-06-2023	15,40,727	15,40,727	PT	No		0	0			
3	GST	GST	20-03-2024	63,68,68,539	35,77,089					18,12,686	63,14,78,764	Rs 1812686 under appeal kept pending. The liability created after LCD	
4	TDS	TDS	29-02-2024	26,160	26,160	TDS	No		0	0			
5	PF	EPFO	16-04-2024	4,50,02,845		dues, Interest and damages	No				4,50,02,845	Claim received after due date	
6	RTO	Pimpri Chinchwad	30-04-2024	2,79,70,206							2,79,70,206	Claim received after due date	
Total				74,42,31,573	3,79,67,072	-	-	-	-	-	18,12,686	70,44,51,815.00	-